

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2342
TO BE ANSWERED ON THE 1ST AUGUST, 2018

MEDICAL FACILITIES

2342. SHRI RAGHAV LAKHANPAL:

Will the Minister of DEFENCE be pleased to state:

- (a) whether any coordination is being carried out between the medical authorities in the civil and the military in North Eastern States in view of the limited health and medical facilities;
- (b) if so, whether such coordination is based on the guidelines given by the Ministry of Defence or it is left to the commanders on the ground;
- (c) whether data on the beneficiaries from the civil as well as military is being maintained in case of such coordination; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): Yes, Madam. Such coordination is being carried out as per guidelines given by Regulations of Medical Services of Armed Forces (RMSAF) titled as 'Reciprocity between Medical Services of the States / Assam Rifles and Armed Forces'.

(c) & (d): Data on the beneficiaries is compiled by the respective formation headquarters and healthcare echelons. The beneficiaries include serving personnel and their families, veterans and their families, and civilians.
